

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:2836  
ANSWERED ON:23.07.2009  
EMPLOYMENT ON COMPASSIONATE GROUNDS  
Pandey Shri Ravindra Kumar;Singh Shri Pashupati Nath

**Will the Minister of STEEL be pleased to state:**

- (a) the procedure laid down for appointment or providing compensation under compassionate grounds in the Public Sector Undertakings (PSUs) under the administrative control of this Ministry;
- (b) the number of employees who died in harness in the Steel Authority of India Limited(SAIL) and Rashtriya Ispat Nigam Limited (RINL) and its ancillary companies especially Bokaro Steel Plant during each of the last three years and the current year, company-wise;
- (c) the steps taken by the Government to provide compensation and jobs to the dependents of the deceased employees;
- (d) the details of the affected families benefited during the said period, company-wise;
- (e) the number of cases of appointment on compassionate grounds are pending alongwith the reasons therefor; and
- (f) the time by which the pending cases are likely to be cleared?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF STEEL(SHRI A. SAI PRATHAP)

(a)to(f): The information in respect of Public Sector Undertakings (PSUs) under the administrative control of this Ministry is annexed.